

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

15

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 14-06-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/115/IB/2018
NAME OF THE PETITIONER(S) : Goutham Chand Bafna & 1
NAME OF THE RESPONDENT(S) : Hi-Style India Pvt Ltd
UNDER SECTION : 9 Rule 6

SI.No. NAME (IN CAPITAL) REPRESENTED BY SIGNATURE

1 VINAY W ADHWANI

ROSHNI PARAG
M/S 2279/17
13 Law Chambers, Madurai



VISHNU MOHAN

Counsel for operational
creditor



ORDER

Counsels representing both the parties are present. Counsel for respondent stated that the senior counsel could not attend the Tribunal today due to personal inconvenience and prayed for time to make submissions. Time is enlarged finally at request. Put up on 05.07.2018.

-54-
(S VIJAYARAGHAVAN)
Member (Technical)

-54-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc